

1	2	3	4	5	6	7	8
2.	Ladwa	1	3.56	200	2.85	0.71	1.42
3	Yamunanagar	1	11.20	652	8.96	2.24	4.48
	3	3	33.42	1785	26.74	6.68	13.37

#### Survey reports of slums

2195. SHRI DHIRAJ PRASAD SAHU: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) whether Government have received any data base survey reports of all slums from Jharkhand State Government;

(b) if so, status of these reports;

(c) if not, whether Union Government has asked any such reports from State Governments; and

(d) if so, the States which have submitted their reports?

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION (KUMARI SELJA) :

(a) No, Sir.

(b) Does not arise.

(c) and (d) The Ministry of Housing and Urban Poverty Alleviation has released grants during the year 2008-09 and 2009-10 under the Plan Scheme of Urban Statistics for HR and Assessment (USHA) to State Governments including the Government of Jharkhand for conducting Slum Surveys in the cities/towns having more than one lakh population in the State as per census 2001. The State Governments have initiated the action to conduct the surveys. No State has submitted reports so far.

#### Rajiv Awas Yojana

†2196. SHRI KAPTAN SINGH SOLANKI: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) the present status of Rajiv Awas Yojana;

(b) the total amount allocated under this scheme during the last three years, State-wise;

(c) whether Government has received any complaints regarding this scheme; and

(d) if so, the details thereof?

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION (KUMARI SELJA) :

(a) to (d) The Government announced a new scheme called Rajiv Awas Yojana (RAY) for the slum dwellers and the urban poor. This scheme aims at providing Central support to States that are willing to assign property rights to slum dwellers. The Government's effort would be to create

†Original notice of the question was received in Hindi.

a Slum-free India through the implementation of RAY. The Draft Guidelines were prepared and circulated to Planning Commission, Ministry of Finance and other central Ministries/State Governments and other stakeholders. Comments and suggestions were received from Planning Commission, Central Ministries and State Governments on the draft Guidelines. Based on these comments and feedback from various quarters, a draft Rajiv Awas Yojana (Slum-free India Mission) Scheme was prepared and has been circulated to an Expert committee constituted for formulation of Rajiv Awas Yojana and to make suggestions on strategies, funding pattern and other features of the scheme. In the year 2009-10, Rs. 150 crore was allocated for the proposed Rajiv Awas Yojana (RAY). The same was revised to Rs. 60 crore and the entire amount of the Revised Estimate (RE) Budget has been released for preparatory activities to States. The State-wise details are given in the Statement.

**Statement**

*State-wise revised estimate*

(Rs. in lakh)

Sl.No.	State	Amount
1	2	3
1.	Andhra Pradesh	472.72
2.	Assam	76.34
3.	Bihar	191.59
4.	Chhattisgarh	182.88
5.	Gujarat	431.64
6.	Haryana	151.30
7.	Himachal Pradesh	63.84
8.	Jharkhand	206.11
9.	Karnataka	400.40
10.	Kerala	263.31
11.	Madhya Pradesh	288.25
12.	Maharashtra	944.67
13.	Manipur	55.79
14.	Orissa	184.12
15.	Rajasthan	281.15
16.	Tamil Nadu	480.14

1	2	3
17.	Tripura	54.68
18.	Uttar Pradesh	733.17
19.	Uttarakhand	114.63
20.	West Bengal	423.27
GRAND TOTAL		6000.00

#### **Risk on employment in Australia**

2197. MS. SUSHILA TIRIYA: Will the Minister of OVERSEAS INDIAN AFFAIRS be pleased to state:

- (a) whether it is a fact that the visiting Foreign Minister has accepted that "there is a risk in part-time employment in Australia";
- (b) if so, the reasons therefor;
- (c) whether Government has raised the matter of safety and security of Indians in Australia;
- (d) if so, the reaction of Government of Australia thereto; and
- (e) if not, the reasons therefor?

THE MINISTER OF OVERSEAS INDIAN AFFAIRS (SHRI VAYALAR RAVI): (a) and (b) There have been media reports quoting the Australian Foreign Minister, in his interaction with students at University of Delhi, as saying that "There is a risk in part-time employment and the Indian High Commission in Australia is trying to provide students with the best possible advice".

(c) to (e) The issue of attack on Indian student in Australia has been taken up at the highest level. The Prime Minister of India conveyed the high priority that Government of India attaches to the safety, security and well-being of the Indian community in Australia, to the Prime Minister of Australia, Mr. Kevin Rudd, during his visit to India on 12 November, 2009. Mr. Rudd had reiterated that Australia had a zero tolerance to racial violence and was committed to taking all possible measures to protect the safety and welfare of all international students, including Indian students. The Indian Mission and Posts are pro actively following up these incidents very closely and are in constant touch with the Federal and State Governments in Australia at all levels.

At the instance of the Government of India, the Government of Australia have taken several important measures aimed at enhancing the safety and security of our students, both at the State as well as the Federal level, which have been useful.